GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6445 ANSWERED ON:06.05.2015 COMPLAINTS AGAINST CPWD OFFICIALS Dhurve Smt. Jyoti;Singh Shri Bhola

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of contractors registered with the Central Public Works Department (CPWD) for various works and the norms/conditions for registration;
- (b) whether there have been complaints that the officials in CPWD's Service Centre in Delhi are corrupt, biased and misbehave with allottees;
- (c) if so, the details of complaints reported during the last three years and the current year, service centre-wise;
- (d) the action taken/being taken by the Government in this regard;
- (e) whether repair/renovation/upgradation works conducted in Government colonies is also of poor quality; and
- (f) if so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): The list of Class I contractors in different categories registered with CPWD is enclosed as per Annexure A. Enlistment Rules, 2005 with up-to-date amendments is enclosed as per Annexure-B.
- (b): There are four complaints of misbehavior.
- (c): 1. Sector-3 R.K.Puram, complaints against Sh.R.S. Bedi, JE by Shri Rakesh Yadav.
- 2. Sector 4 R.K.Puram, complaint against Shri Manish Kumar Verma, JE by Sh. A.K. Saha
- 3. Sector 4 R.K.Puram, Compaint against Shri Manish Kumar Verma, JE by Smt.Janak Bhanot
- 4. Vasant Vihar Complaint against Sh.Indu Sekhar Chowdhary, JE by Shri S.Das.
- (d): 1. Complaint has been withdrawn by allottee, as it was because of some misunderstanding.
- 2. Complaint has been withdrawn by the allottee as it was mainly because of delay in attending the work which was attended at later stage.
- 3. An inquiry was conducted and it was found that the concerned JE did not misbehave. No action is, therefore, warranted.
- 4. This was also for the work for which allottee was insisting to do on priority which resulted in misunderstanding. Concerned JE met allottee and expressed his apology. Accordingly, allottee withdrew his complaint and requested to attend the repair works. Action is under process as per requirement.
- (e): Repair/renovation/up-gradation works are being carried out in GPRA as per the CPWD specifications in General.
- (f): Not applicable in view of reply at (e) above.